

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8995/2014

VIKAS KUMAR AGARWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 25-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. Vikas Chaudhary, Adv.

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has not filed counter affidavit, despite last and final opportunity. Further opportunity is declined.

Respondent No.2 has been served but no one has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
25.1.2018

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